

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that the Single Bench presided over by the **Hon'ble Shri Justice Somasekhar Sundaresan** has, on account of paucity of time, adjourned the matters on the Daily Board dated 3rd July 2025 as follows :

Sr No	Date
48 to 50,	July 21, 2025
52 to 55	July 21, 2025
56 to 59	July 22, 2025
61 to 65	July 22, 2025
66 to 73	July 23, 2025
74 to 81	July 24, 2025
82 to 87	July 25, 2025

2. Ad-interim or interim reliefs, if any, that are operative until today, will continue to operate until the respective next dates. If such reliefs granted had not been for a limited period, such reliefs shall remain unaffected.

Dated this 5th day of July, 2025.

By order,

sd/-
(A. H. Laddhad)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

sd/-
(H. M. Bhosale)
Registrar (Judl-I),
High Court, A.S., Bombay.